

(b) whether the Government have made any contribution towards the rebuilding of Jaffna; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) to (c) Yes, Sir. Based on requests received from the Sri Lankan Government, food assistance consisting of 1750 metric tonnes of rice was sent to Sri Lanka by the Government of India in October, 1996. Further, construction material consisting of 741 tonnes of zinc roofing sheets and 4125 tonnes of cement was sent by the Government in October, 1997 and over 2000 books were handed over to the Sri Lankan High Commission at New Delhi in January, 1998 for use in the Jaffna Library.

Bribes to CBI

5191. SHRI PRADEEP KUMAR YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have seen the newsitem appearing in 'Rashtriya Sahara' dated June 18, 1998 under the caption "Rishwat mamley Me Apnae Afsar Ko Chod Diya, C.B.I. Nae"; and

(b) if so, the action taken or proposed to be taken against the concerned employees/officers?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI. KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. The contents of the news item relate to the CBI Case No. RC. 23 (A)/95-DL. On receipt of a complaint from the accused in this case, a detailed enquiry was conducted into the matter. In the enquiry, no evidence involving any personnel of CBI was found, hence no action is proposed against any employee/officer.

[English]

Cases With CVC

5192. SHRI RAMESHWAR PATIDAR : Will the PRIME MINISTER be pleased to state :

(a) whether Central Vigilance Commission receives and examines cases of corruption/Departmental proceedings, against the non-gazetted officers besides gazetted officers of Central/State Governments;

(b) if so, the guidelines laid down in this regard;

(c) the details of cases received during 1996 and 1997 separately from the Government of Delhi; and

(d) the cases disposed of during the above period and the time by which the remaining cases are likely to be disposed off?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) According to the extant guidelines, the cases of only Gazetted Officers and above are required to be sent to the Central Vigilance Commission for advice. The cases of Non-Gazetted Officers are decided by administrative authorities in consultation with their respective internal Vigilance set-ups. However, in cases where non-Gazetted Officers are also involved alongwith the Gazette Officers, the advice of the CVC is sought by the administrative Authorities in respect of all such suspect officials.

(c) According to the information furnished by the Central Vigilance Commission, the Commission received 41 cases in the year 1996 and 52 cases in the year 1997 from the Government of NCT Delhi involving Gazetted as well as Non-Gazetted Officers which were investigated by the CBI/Chief Vigilance Officer, Govt. of NCT Delhi. The number of NGOs involved in these cases was 19 in 1996 and 39 in 1997.

(d) All the cases mentioned in part (c) above have been disposed of by the Central Vigilance Commission.

India to Receive Un Team

5193. SHRI K.S. RAO : Will the PRIME MINISTER be pleased to state :

(a) whether the Secretary-General of the UNO had written to his Ministry about the visit of UN team headed by the Assistant Secretary General of the UN, Mr. Alvaro de Soto, during the last week of June, 1998;

(b) if so, the details thereof indicating inter-alia the purpose of the visit of the team;

(c) whether in response, the Government informed the Secretary General that India was not willing to receive the team in India; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) to (d) The visit of UN Assistant Secretary of State Mr. Alvaro De Soto was in the context of SG's ongoing efforts to encourage India and Pakistan to enter into a dialogue which were welcomed by the Security Council resolution 1172 (1998). Mr. Alvaro De Soto visited Bangladesh, Pakistan and Sri Lanka. Mr. De Soto did not visit India. The Government reiterated that there is no scope for third party involvement of any nature whatsoever in respect of India's relations with Pakistan.